

**Annexure – 8**

**Name of the corporate debtor: Avathera Pharma Private Limited;  
Date of commencement of CIRP: 21/07/2022; List of creditors as on: 19/09/2022**

**List of operational creditors (Other than Workmen and Employees and Government Dues)**

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	M/s. Changzhou Fly Import And Export Trading Co. Ltd	91320412550254822J	03.09.2022	Rs. 1,82,34,596.40/-	Rs. 1,82,34,596.40/-	Unsecured Claim	No	No	No	100%	No	No	No	No	No Claims received from financial creditors. Only one claim is received from operational creditor. Therefore, the lone Operational Creditor Constitute COC with 100% Voting Rights